## GOVERNMENT OF INDIA SHIPPING LOK SABHA

UNSTARRED QUESTION NO:6711
ANSWERED ON:07.05.2015
PORTS UNDER COMPANIES ACT . DR.C.GOPALAKRISHNAN
Chinnaraj Shri Gopalakrishnan;Mahendran Shri C.

## Will the Minister of SHIPPING be pleased to state:

- (a) whether the Government proposes to bring the ports in the country under the Companies Act;
- (b) if so, the details thereof and the reasons therefor: and
- (c) the time by which the proposal is likely to be implemented?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI PON. RADHAKRISITNAN)

(a)to(c):Corporatisation of Major Ports has certain benefits such as raising of financial resources from the market for development, accountability and disclosure norms, faster decision making and flexibility to enable them to compete with the dynamics of the market both domestic and global. A proposal is under examination in Government and a final decision will be taken keeping in view all the factors.